

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 29.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/115/2020
NAME OF THE PETITIONER(S) : India Infoline Home Finance Ltd
NAME OF THE RESPONDENT(S) : Sri Subhalakshmi Infra Pvt Ltd
UNDER SECTION : Sec.7 Rule 4 of IBC

ORDER

Ms. Sai Vibusitha, advocate represents for Ms. Sai Lakshmi, Advocate appears for the Applicant / Financial Creditor represents that since the Counsel on record Ms. Sai Lakshmi, Advocate is not well, she is unable to proceed with the matter today, as directed by this Tribunal vide order dated 05.01.2021.

Taking into consideration the said representation, post this matter on 22.02.2021. No further adjournment will be granted in this matter.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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